

COURT-I

**Before the Appellate Tribunal for Electricity
(Appellate Jurisdiction)**

**APPEAL NO. 128 OF 2015 &
IA NOS. 203 & 204 OF 2015**

Dated: 3rd November, 2015

**Present: Hon'ble Mrs. Justice Ranjana P. Desai, Chairperson
Hon'ble Mr. I.J. Kapoor, Technical Member**

In the matter of :

**Samalkot Power Ltd. ...Appellant(s)
Versus
Central Electricity Regulatory Commission & Ors. ...Respondent(s)**

Counsel for the Appellant(s) : Ms. Sadapurna Mukherjee
Ms. Vasudha Gupta

Counsel for the Respondent(s) : Ms. Shuchi Singh for R.3
Mr. M.G. Ramachandran
Ms. Ranjitha Ramachandran for R.2

ORDER

Learned counsel for the Appellant seeks two weeks time to file rejoinder. He may file the same on or before 26.11.2015 after serving copy on the other side.

List the matter on **30.11.2015.**

**(I.J. Kapoor)
Technical Member
ts/mk**

**(Justice Ranjana P. Desai)
Chairperson**